

श्री विभूति मिश्र : हिन्दुस्तान टाइम्स के कारेस्पॉण्डेंट ने जो किताब लिखी है "पब्लिक सैक्टर" उस में कहा गया है कि भिलाई तथा और भी जो पब्लिक सैक्टर के कारखाने हैं, उन में आदमियों की कमी है जिस की वजह से उत्पादन नहीं बढ़ रहा है। क्या इस की ओर माननीय मंत्री जी का ध्यान गया है ?

अध्यक्ष महोदय : कैसे आदमी ?

श्री विभूति मिश्र : हिन्दुस्तान टाइम्स के कारेस्पॉण्डेंट ने

अध्यक्ष महोदय : आप कहिये जो कहना चाहते हैं, ट्रेड परसनेल की बात कर रहे हैं या बाकी आदमियों के बारे में कह रहे हैं ?

श्री विभूति मिश्र : उस में लिखा है कि जितने हमारे पब्लिक सैक्टर के कारखाने हैं भिलाई समेत उन में ट्रेड आदमियों की कमी है जिस के कारण उत्पादन कम हो रहा है। मैं जानना चाहता हूँ कि क्या सरकार का ध्यान उधर गया है।

अध्यक्ष महोदय : यही तो सवाल है। और क्या है इस में ?

Shrimati Savitri Nigam: May I know whether any assessment has been made to find out the number of **technicians** necessary in the coming years; and, if the answer is in the affirmative, whether a phased programme for training has been chalked out or not?

Shri C. Subramaniam: Yes, Sir. Both have been done.

Shri Daji: When the technical programme has been regularised will it fulfil our needs for the coming Five Year Plans?

Shri C. Subramaniam: Yes, Sir.

L.A.S. Officers on Deputation from States

***750. Shri P. R. Chakraverti:** Will the Minister of Home Affairs be pleased to state:

(a) how many I.A.S. officers are now on deputation from the States to work in the Central Secretariat under different categories;

(b) what extra emoluments are drawn by these officials while on deputation; and

(c) what are the special grounds for requisitioning the services of State I.A.S. officials especially in the cadre of Under Secretaries

The Minister of State in the Ministry of Home Affairs (Shri Datta): (a) Under Secretary—29.

Deputy Secretary—67.

Joint Secretary—45.

Secretary/Addl. Secretary—35.

(b) No extra remuneration is paid. Pay of these officers is governed by the IAS (Pay) Rules, 1954.

(c) This system ensure:—

(i) that evolution of high policies is not divorced from practical administration, i.e., administration which comes into close contact with the people and their problems;

(ii) that the States, on return of officers from the Centre, get an all-India outlook;

(iii) a field from which officers with proved abilities can be selected for higher assignments;

(iv) that the service contributes to the administrative unity of the country.

Shri P. R. Chakraverti: Is it not a fact that the requisitioning of services of State IAS Officers in the cadre of Under Secretaries robs the chances of promotion of senior Assistants here such as the Superintendents?

Shri Datar: No, Sir.

Shri P. R. Chakraverti: Is it not a fact that in the process of development of the country the idea of putting fervour and devotedness to service is essential? If so, how is it that the senior officers working at the Centre are not being debarred from promotion by getting people from the States?

Shri Datar: The Government of India ought to have officers, to a certain extent, from all the State services. As I have pointed out, there ought to be a system of knowing what is happening at the other quarters where actually contact with the people is had. Secondly, so far as the Central Services are concerned, they claim that the whole cadre of Under Secretaries should be reserved for them. This question was considered by the Pay Commission and was over-ruled.

Shri Daljit Singh: What is the age limit fixed for candidates to appear for the IAS examination at present?

Mr. Speaker: That is not covered by this question.

श्री भक्त दर्शन : श्रीमन्, जब हमारे सैक्रेटरीट में अच्छे अनुभवी कर्मचारी मौजूद हैं तब कौन से विशेष कारण हैं कि राज्यों से लोग लिये जायें और क्या कोई कोटा फिक्स्ड है जैसे, अंडर सैक्रेटरीज में खास कर के कि इतने राज्य सरकारों के लिये जायेंगे ?

अध्यक्ष महोदय : इस का जवाब दे नहीं दिया गया है ?

श्री भक्त दर्शन : श्रीमन्, मैं यह जानना चाहता हूँ कि किस परिमाण में, किस संख्या में लिये जाते हैं, क्या इस का कोई कोटा फिक्स्ड है ?

Shri Datar: A quota as such is not fixed but, generally, we give them preference, so far as the Under Secretary's post is concerned, to the largest extent possible. May I point out here that 73 per cent. of the posts are held by the members of the Central Secretariat.

Service and only 6.8 per cent. is held by IAS officers.

Shri Bhagwat Jha Azad: The hon. Minister stated that from different States officers are drawn to the Central Secretariat for different considerations. Is it not a fact that when such requisitions have been made most of the States have not been able to send the requisite number of officers?

Shri Datar: We have fixed the quota for the various cadres and, generally, consistent with their requirements, the States are co-operating with us in lending the services of their IAS officers.

Shri Tyagi: Are these officers requisitioned in the Centre by the method of Central Government picking and choosing from amongst them or are they those whom the State Governments have tried to throw up here?

Shri Datar: We inform them of our requirements in terms of the particular type of work that we expect from them. Then the States give us their recommendation and we accept them.

Shri Harish Chandra Mathur: May I know if any criterion or procedure has been laid down for drawing officers and, if so, how does it happen that from certain States you hardly find any officers in the senior cadre while from other States officers are dominating the senior cadre?

Shri Datar: There is no question of any domination at all. Once upon a time the number from certain States was somewhat meagre. Then we impressed upon the State Governments the advisability of giving as the required quota, not only only in our interests but in their own interests also. Now the position is fairly satisfactory.

श्री भानुप्रकाश सिंह : मैं जानना चाहता हूँ कि जो अधिकारीगण राज्यों से केन्द्र को आते हैं एक नियत अवधि के लिये वे अवधि के समाप्त होने के पश्चात् वापस जाने में आनाकानी करते हैं, इस का क्या कारण है, और केन्द्रीय सरकार जिस उत्सुक

से उन को यहां बुलाती है, उस उत्सुकता से उन को वापस नहीं भेजती, और क्या गवर्नमेंट को यह

अध्यक्ष महोदय : आप क्या सारे सवाल कर लेंगे ? पहले इतने सवालों का ही जवाब आने दीजिये ।

Shri Datar: We have answered this question a number of times. Ordinarily, a tenure has been fixed. It is three years, for Under Secretaries, four years for Deputy Secretaries and five years for Joint Secretaries. I might also tell the House that after completing this tenure, except when we require their services for a longer period, they go back as early as possible and others come in. This is a two-way traffic and not one-way traffic.

Shri Hari Vishnu Kamath: According to this programme which the hon. Minister of State has outlined, is the number of officers selected in each State proportionate to the strength of the cadre in that State and are the officers selected from all the States or only from a few States at random?

Shri Datar: That is what I have pointed out, namely, that we have reached parity to the largest extent possible.

Shri Basumatari: May I know whether there is differential treatment between IAS officers who have been recruited directly and those who were allowed to sit for the examination from the different services?

Shri Datar: This question is irrelevant but I would like to dispel this insinuation. They are treated alike.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि क्या सरकार के अनुभव में यह बात आई है कि राज्य सरकारें अपने अच्छे अफसरों को नहीं भेजती हैं, बल्कि जो अफसर अच्छे नहीं होते, उन को भेजती हैं ?

Shri Datar: I would not go to that extent at all.

श्री म० ला० द्विवेदी : केन्द्रीय सरकार ने कुछ आई० ए० एस० अधिकारियों को विभिन्न राज्यों में तायनात किया है, जैसे मद्रास के उत्तर प्रदेश में, उत्तर प्रदेश के केरल में, इस तरह से और जगहों पर भी हैं । इस तरह के जिन अधिकारियों को केन्द्रीय सरकार ने दूसरी सरकारों से ऋण पर लिया है और जो राज्य में काम कर रहे हैं, मैं जानना चाहता हूँ कि वे भी उस संख्या में, जोकि माननीय मंत्री महोदय ने दी हैं, सम्मिलित या उन के अतिरिक्त हैं । और कितने ऐसे अधिकारी राज्यों में काम कर रहे हैं ?

Shri Datar: Let the hon. Member give notice of another question.

श्री म० ला० द्विवेदी : मेरे प्रश्न का क्या उत्तर है ?

अध्यक्ष महोदय : इस सवाल का जवाब तैयार नहीं है, अलाहदा सवाल कर लीजिये ।

श्री म० ला० द्विवेदी : माननीय मंत्री सदन के पटल पर उत्तर रख दें ।

अध्यक्ष महोदय : जब सवाल ही नहीं करेंगे तो वे कैसे रख देंगे ?

Merger of A.F.H.Q. and Ministry of Defence

*751. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2851 on the 8th June, 1962 and state:

(a) whether the proposal for the merger of the staff of Ministry of Defence and Armed Force; Headquarters has been finalised;

(b) if not, the reasons for the delay; and

(c) if finalised, the details thereof?

The Minister of State in the Ministry of Defence (Shri Raghuramiah): (a) No, Sir.